

In The Central Administrative Tribunal
ALLAHABAD BENCH

! : ORDER - SHEET : :

Application No..... 321 of 1993

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p style="text-align: center;"><u>04/2/2000</u></p> <p style="text-align: center;">@</p>	<p>Hon Mr. S.K.I. Nagvi, J</p> <p>Shri S.K. Misra learned for the applicant mentioned does not wish to proceed in the O.A. and the same accordingly. Shri S.K. Misra A. C. Choudhury and Shri D.S. Shukla, the respondents have no objection to it. On this matter the court will hear the prayers of transfer order. The O.A. is dismissed being sought for become infra. No order as to costs.</p>